

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon the selection of Ms. Pooja Dutt D/o Sh. Anil Kumar for the post of Personal Assistant in the Hon'ble High Court of Delhi, New Delhi, Technical Resignation of Ms. Pooja Dutt, Personal Assistant, is hereby accepted and she stands relieved of her duties from this office with immediate effect. The official shall be entitled to past service benefits as defined in terms of Contributory Pension Scheme (New Pension Scheme), as per rules.

(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi

No. 35984-35989 /Estt.-1/PF/2025

Dated, Delhi the 4 JUL 2025

Copy forwarded for information & necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
3. The Accounts Officer, Accounts Branch, Central District, THC, Delhi, to disburse her salary as per rules.
4. The PAO concerned through concerned Accounts Branch.
5. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. The PRO/APRO, Tis Hazari Courts, Delhi.
7. A.O. (J)/Branch Incharge, Recruitment & Promotion Cell, Tis Hazari Courts, Delhi.
8. Dealing Officials (Central, Tis Hazari Courts) - Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Promotion Cell/ Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Ms. Pooja Dutt D/o Sh. Anil Kumar, Personal Assistant, posted in the Office Pool, Central District, Tis Hazari Courts, Delhi, with the direction to tender her relieving report accordingly.

(Sanjay Garg-I)  
Principal District & Sessions Judge (HQs):  
Tis Hazari Courts, Delhi